

flights to U.K. via Amritsar is under active consideration of Government.

(b) No, Sir.

(c) Does not arise.

Warning by SAIL that it might be turned into a sick unit

1286. DR. LOKESH CHANDRA:
SHRI BISHAMBHAR NATH
PANDE:

SHRI PRAKASH MEHRO-
TRA:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have been warned by the Steel Authority of India Limited that it might soon be turned into a sick unit; and

(b) if so, what remedial measures have been taken by Government in this regard?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b) No, Sir. While the liquidity position of the Steel Authority of India Ltd. (SAIL) has been adversely affected due to certain factors such as cost escalations, lower production due to severe constraints in the availability of coal and power, large build-up of steel ingot stocks as a result of inadequate availability of power and so on, Government are continuously appraising the situation with a view to removing the bottlenecks and effecting improvements in its financial and physical health. Some of the important steps taken, or proposed to be taken, in this regard include optimisation of production through technological improvements, cost reduction efforts, maximisation of production of pig iron for sale, attainment of long term self-sufficiency by steel plants in regard to development finance, augmentation of captive power, generation capacity, improved methods of project planning, implementation and monitoring

and attempts at overcoming the shortages in the supply of coal and power by improved coordination with the concerned authorities.

Picnic spots in Delhi

1287. DR. LOKESH CHANDRA:

SHRI BISHAMBHAR NATH
PANDE:

SHRI PRAKASH MEHRO-
TRA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the construction cost of picnic spots at Hauz khas, Tughlak Fort and Ashok Vihar in Delhi and what are the expenses for their maintenance; and

(b) what is the return from these picnic spots?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) and (b) The information is being collected and will be laid on the Table of Rajya Sabha.

Recovery of over-payment made to exporters by way of cash compensatory Support

1288. SHRI R. R. MORARKA: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that there has been an overpayment of about Rs. 22.09 lakhs as on September, 1979 to the exporters by way of cash compensatory support;

(b) if so, whether these overpayments have been recovered from the exporters; and

(c) if not, what are the reasons therefor?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Over payments made by Cash Compensatory Support disbursing authorities,